CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.100/336/2016 In O.A. No. 100/1408/2016

New Delhi this the 15th day of November, 2016

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MR. P.K. BASU, MEMBER (A)

Surender Kumar, Driver, B. No. 26281, Sub. Pl. D, Aged about 34 years, S/o Shri Sajjan Kumar, R/o. Village Thana Kalan, Tehsil Kharkhoda, District-Sonepat,Petitioner

(Argued by: Mr. Anil Mittal, Advocate)

Versus

Shri C.R. Garg
Chairman-Cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate,
New Delhi-110 02.Respondent

(Argued by: Mr. Manish Garg, Advocate)

ORDER (ORAL)

Hon'ble Mr. Justice M. S. Sullar, Member (J):

In view of final disposal of main Original Application, this Contempt Petition has become infructuous, which is hereby dismissed, as such, as prayed for, by the learned counsel for the petitioner.

(P.K. BASU) MEMBER (A) (JUSTICE M.S. SULLAR) MEMBER (J) 15.11.2016

Rakesh